

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक.....1040...../चेकर
तीन -10-11/2000

बिलासपुर, दिनांक 16.01.2025

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उच्च न्यायालय छत्तीसगढ़, बिलासपुर एतद् द्वारा निर्देशित करता है कि श्री निलेश जगदल्ला, द्वितीय व्यवहार न्यायाधीश कनिष्ठ श्रेणी, रायगढ़ अपने कार्य स्थल रायगढ़ के अतिरिक्त घरघोड़ा में भी माह के प्रथम एवं द्वितीय सप्ताह में श्रीमति काम्या अय्यर, प्रथम व्यवहार न्यायाधीश कनिष्ठ श्रेणी, रायगढ़ न्यायालय के अतिरिक्त न्यायाधीश, घरघोड़ा के मातृत्व अवकाश से वापसी तक बैठक करेंगे।

No. 1040 /Checker
III-10-11/2000

Bilaspur, Dated 16-01-2025

In exercise of the powers conferred by Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958), the High Court of Chhattisgarh, Bilaspur hereby directs that Shri Nilesh Jagdalla, II Civil Judge, Junior Division, Raigarh in addition to his place of sitting at Raigarh shall hold Link Court at Gharghora during first and second week of the month till the return of Smt. Kamyia Iyer, Additional Judge to the Court of I Civil Judge, Junior Division, Raigarh at Gharghora from maternity leave.

BY ORDER OF THE HIGH COURT


(K. Vinod Kujur)
Registrar General

Bilaspur, dated the 16-01-2025

Endt. No 1041 /Checker
III-10-11/2000

Copy forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

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8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantrayala, Atal Nagar, Nava Raipur for information.
20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
21. The Principal District and Sessions Judge, Raigarh, for information & necessary action.
22. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
23. The Additional Registrar (D.E./Administration/Judicial/Classification/ Confidential) High Court of Chhattisgarh, Bilaspur, for information.
24. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Shri Nilesh Jagdalla, II Civil Judge, Junior Division, Raigarh for information and necessary action.
28. Smt. Kanya Iyer, Additional Judge to the Court of I Civil Judge, Junior Division, Raigarh at Gharghora for information.
29. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
30. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
31. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(K. Vinod Kujur)
Registrar General